

ITEM NO.3

COURT NO.11

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 60/2019

AKBAR ALI & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 25-03-2019 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.R. SHAH
[IN CHAMBER]

For Appellant(s) Dr. Sushil Balwada, AOR

For Respondent(s) Mr. Ankur Prakash, AOR

Mr. Samar Vijay Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Delay of 50 days in filing the spare copy is hereby condoned.

(R. NATARAJAN)
COURT MASTER (SH)

(KAILASH CHANDER)
ASSISTANT REGISTRAR